

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 213 of 2012

Dated : 4th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

NTPC Ltd.

...Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for
UPPCL & MPPMCL
Mr. S. Vallinayagam for R-40
Mr. R.B. Sharma for R-8, 41
& 46

ORDER

We have heard the Learned Counsel for the parties.

Judgement is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

s/pg